

**GOVERNMENT OF INDIA**  
**MINISTRY OF RURAL DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 09.11.2010**  
**ANSWERED ON**  
**ENHANCEMENT OF WAGES OF MGNREGS WORKERS .**

145

Shri D. Raja

Will the Minister of COALCOALCOALCOALRURAL DEVELOPMENT be pleased to state :-

- (a) whether Government is considering to increase the wages paid to workers engaged under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof;
- (c) whether it is also a fact that Government had set up a committee in this regard; and
- (d) if so, whether the said committee had since submitted its report?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): In pursuance of an announcement made by Hon`ble Finance Minister to provide a real wage of Rs.100/- per day as an entitlement under the Mahatma Gandhi National Rural Employment Guarantee Act, a Committee has been constituted by Ministry of Statistics & Programme implementation with representatives from Ministry of Rural Development as members alongwith representation from other Ministries and Departments to develop a mechanism to evolve a framework to create a separate index for updation of MGNREGA wages.

(d): The Committee has so far not submitted its report.